

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1449
ANSWERED ON:21.07.2014
TEA PLANTATION WORKERS
Chakravarty Smt. Bijoya;Tasa Shri Kamakhya Prasad

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government is aware of thousands of tea plantation workers getting low wages and facing job insecurity and malnutrition in the country;
- (b) if so, the details thereof, State-wise; and
- (c) the action/remedial measures taken by the Government in this regard?

Answer

MINISTER OF STATE FOR STEEL, MINES, LABOUR AND EMPLOYMENT (SHRI VISHNU DEO SAI)

(a) & (b): The tea plantation workers are paid wages as per the negotiated agreement reached through a process of collective bargaining between the producer associations and workers unions. The current wages being paid (Rs./day) in the major four tea growing states as per the said agreements are as under:

Year	Assam#	West Bengal#	Tamil Nadu	Kerala
2014	95.00	95.00	209.27	216.53

#paid part of wages in kind by way of food grains and fuel

(c): The tea garden workers' working conditions and welfare measures are governed by the Plantation Labour Act, 1951, which is implemented by the concerned State Governments. The Tea Board provides further support which is supplemental in nature.